

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No.: 820 of 2024/PSy

Dated: 22-07-2024

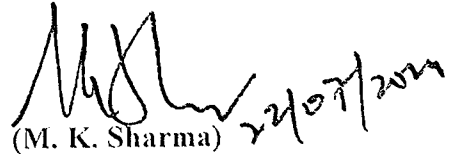
In the interest of administration, the following transfers and postings of the Senior Scale Stenographers of District Judiciary of Jammu division are hereby ordered:

1. Ms. Maneesha Verma, P.A-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Rajouri and Shri Harvinder Sharma, P.A-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Jammu shall swap their place of postings.
2. Ms. Arti Gupta, Executive Assistant in the Court of Pr. District & Sessions Judge, Kishtwar is transferred and posted as P.A-cum-Senior Scale Stenographer in the Court of Additional District Judge (Matrimonial Cases), Jammu against the available vacancy.
3. Ms. Nisha Sharma, P.A-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Reasi and Shri Rajinder Singh, P.A-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Jammu shall swap their place of postings.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to have been relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order.


(M. K. Sharma) 22/07/2024

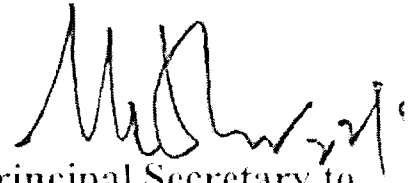
Principal Secretary to
Hon'ble the Chief Justice

No:- 1069-78 of 2024/PSy Dated:- 22-07-2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.

2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
4. Pr. District & Sessions Judge, Jammu/ Rajouri/ Kishtwar/ Reasi.
5. Addl. District & Sessions Judge, Jammu/ Rajouri.
6. Addl. District Judge (Matrimonial Cases), Jammu.
7. for information and necessary action.
8. CPC. e-Court, High Court of J&K Srinagar/Jammu for uploading the same in the High website.
9. Director Finance, High Court of J&K and Ladakh for information.
10. Chief Librarian, High Court Wing, Jammu/ Srinagar for information and keeping the record same.
11. Order file.



Principal Secretary to
Hon'ble the Chief Justice